

Defective Case Register from 2025-02-04 to 2025-02-04

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/4555/2025	BRAJA MOHAN SARANGI	2025-02-04	.Petition not correctly addressed to Honorable Court
2	D-WP(C)/4681/2025	UPENDRA KUMAR SAMAL	2025-02-04	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
3	D-ABLAPL/3564/2025	NARESH CHANDRA JENA	2025-02-04	Petition not correctly addressed to Honorable Court
4	D-WP(C)/4907/2025	SAMARENDRA BEURA	2025-02-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court
5	D-WP(C)/4835/2025	DEEPALI MAHAPATRA	2025-02-04	Page 15 21 and 22 not neat and legible.
6	D-CONTC/4607/2025	ADV	2025-02-04	Code Incorrectly mentioned
7	D-ABLAPL/2154/2025	KABIRAJ PRADHAN	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioners not reflected in V.nama.
8	D-WP(C)/4723/2025	SAROJ KUMAR PADHI	2025-02-04	Page 37 and 38 not neat.
9	D-WP(C)/4688/2025	NIRA SUNDAR PANDA	2025-02-04	1. Serial no not correctly marked in the index
10	D-WP(C)/4550/2025	SHAMBHU CHARAN NATH SHARMA	2025-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration left blank.
11	D-WP(C)/4591/2025	SIDHARTH MALLICK	2025-02-04	30-OTHER DEFECT (IF ANY) 1.The age of opp.party No.5 not mentioned .2.The name of petitioners in affidavit of writ petition and vakaltnama not correctly furnished
12	D-WP(C)/4551/2025	SUDARSAN BEHERA	2025-02-04	Prayer not signed by the ld.Advocate .
13	D-CMP/4506/2025	JAYADEBA BEHERA	2025-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Date mentioned in the Annexure-5 does not tally with the index.2. O.Ps -2 to 5 seems to be the P.L.Rs of D.H.R No -3 not yet substituted.3.O.Ps No-47(a) to 47(d) seems to be P.L.Rs of JDR No-27 not yet substituted.4. Status of O.Ps in the executing court not correctly furnished.5.JDR No-1(a) not made Party in this Petition.

14	D-WP(C)/4604/2025	MANAS PATI	2025-02-04	30-OTHER DEFECT (IF ANY) Paragraphs of writ petition not correctly numbered.
15	D-BLAPL/3613/2025	SANJIB KUMAR BHANJADEO	2025-02-04	As per rejection order, name of the trial court not tally with synopsis and petition.
16	D-BLAPL/3621/2025	SAPAN KUMAR LENKA	2025-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page mark not correct in index.
17	D-WP(C)/4587/2025	BIBHUTI BHUSAN MISHRA	2025-02-04	NEAT COPY OF PAGE NO 25 TO BE FILED
18	D-WP(C)/4611/2025	RAMA KRISHNA BISOI	2025-02-04	8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED AGE OF OP 3 AND 4 NOT STATED
19	D-CMAPL/4648/2025	SANGRAMJEET SENAPATI	2025-02-04	1.C.Copy of dismissal order not filed
20	D-CRLA/3366/2025	SAUBHAGYA KETAN NAYAK	2025-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. S.T. case number not correctly furnished in para no.5.
21	D-BLAPL/3502/2025	KARUNAKAR GAYA	2025-02-04	1.G.R.Case No.1421 Of 2024 Indicated In F.I.R.But Wrongly Mentioned As G.R.Case No1424 Of 2024 In The Petition
22	D-CRLA/3343/2025	RAKESH KUMAR MALLICK	2025-02-04	1. Period of Delay 54 days 2. Cause Title Not correctly addressed.(ii)Identity of victim/informant be not disclosed
23	D-BLAPL/2538/2025	JAYAKRISHNA MOHAPATRA	2025-02-04	1. Case is a Sexual Offense. Names of Relations of Victim should be deleted in page 2 para 2 first, then Put up for Further SR.
24	D-CRLA/3405/2025	BIKRAM CHANDRA GHADEI	2025-02-04	Case.no. date of judgment furnished in synopsis are wrong.
25	D-WP(C)/4627/2025	AKASH KUMAR PATTAJOSHI	2025-02-04	.Petition not correctly addressed to Honorable Court
26	D-WP(C)/4634/2025	CHAITANYA NAYAK	2025-02-04	.Petition not correctly addressed to Honorable Court
27	D-CRLA/3418/2025	DEBASNAN DAS	2025-02-04	1.Age of executant be reconciled as per cause title. 2.Appeal memo as well as IAs.a are Not correctly addressed, 3.Provision of Law Not furnished in IA no.392/24 4.Code Appears to be wrong 5. IAs are not page marked.
28	D-ABLAPL/3599/2025	BISMAYA KUMAR STALIN	2025-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the deponent on affidavit not tally with cause title.2. Signature of the petitioner on V.nama does not tally with cause title
29	D-TRP(C)/4570/2025	AMITABH MISHRA	2025-02-04	Nomenclature not correctly furnished in the Index and Copy of power of Attorney holder

				not filed
30	D-ABLAPL/3605/2025	JAYAKRISHNA MOHAPATRA	2025-02-04	1. Year of the F.I.R under Annexure-1 does not tally with para-2 of the petition.
31	D-ABLAPL/3609/2025	PRATYUSHA NAIDU	2025-02-04	1. Page no.10 not neat and legible.
32	D-WP(C)/4610/2025	MRITUNJAY BANERJEE	2025-02-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexure-2 not attested as true copy.2. Writ petition and I.A. are not correctly addressed to Honorable Court.3.Paragraphs of writ petition not correctly numbered.4. Page Nos.1 to 12 of writ petition and page nos.1 to 3 of I.A are not notarized.5. Page No.2 of I.A. is not signed by counsel.
33	D-BLAPL/3556/2025	PRASANTA KUMAR SAHOO	2025-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Fathers name not tally with rejection order and cause title.
34	D-BLAPL/3562/2025	PRABUDDHA KUMAR PATTANAIK	2025-02-04	Year of the G.R case number not tally with Rejection order and cause title.
35	D-BLAPL/3597/2025	SUBODH KUMAR MOHANTY	2025-02-04	Name of victim should not be mentioned as per standing order.Put up for further SR.
36	D-BLAPL/3633/2025	ASIT KUMAR JENA	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Welfare fee of Rs.50/- not paid on V.nama.2. Page nos.10 12 and 14 not neat and legible.
37	D-WP(C)/4659/2025	MANOJ OJHA	2025-02-04	Age of the petitioner no2 to9 not furnished .L.T.I of petitioner no4to9 not attested in v. nama
38	D-WP(C)/4661/2025	MADHAB LAL AGARWAL	2025-02-04	.Receipt Showing Serv.copy To cg not Filed.
39	D-WP(C)/4765/2025	SUSANTA KUMAR MISHRA	2025-02-04	Put up for further S.R after proper Annexing and page marking in the Annexures.
40	D-WP(C)/4624/2025	DAYANIDHI MOHANTY	2025-02-04	PAGE -3 OF THE PETITION NOT FILED
41	D-ABLAPL/3527/2025	SANDEEP RAJ PANDA	2025-02-04	30-OTHER DEFECT (IF ANY) Synopsis and date chart not mentioned in the Index.
42	D-WP(C)/4633/2025	JITENDRA KUMAR DIGAL	2025-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

43	D-WP(C)/4635/2025	MANORANJAN PADHI	2025-02-04	.Petition not correctly addressed to Honorable Court
44	D-WP(C)/4663/2025	RANJIT MOHANTY	2025-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code incorrectly Mentioned
45	D-BLAPL/3524/2025	RAMAKRISHNA NAIK	2025-02-04	1. Sl.no. 2 not correctly furnished in affidavit. 2. Nomenclature not furnished in V.nama.
46	D-WP(C)/4741/2025	PRAFULLA CHANDRA ACHARYA	2025-02-04	Petition not correctly addressed to Honorable Court
47	D-CONTC/4528/2025	ADV.	2025-02-04	1.Paragraphs not correctly mentioned in the declaration part of the affidavit.2.vakalatnama not filed but wrongly mentioned in the index.3.Reference certificate not furnished.
48	D-WP(C)/4676/2025	BIJAYA KUMAR BEHERA 1	2025-02-04	.Petition not correctly addressed to Honorable Court
49	D-BLAPL/3424/2025	BHARAT BHUSAN ROUTRAY	2025-02-04	1. As per rejection order in Spl.2(a)CC Case No.01 of 2025 under Annexure-2 does not tally with petition
50	D-CRLMC/3493/2025	SARADA PRASAD DASH	2025-02-04	1. Page no.9 not neat and legible.
51	D-ABLAPL/3573/2025	ASUTOSH TRIPATHY	2025-02-04	1. Date of month in assessment slip not tally with index. 2.As per index in , O.R.in 2 (b)c .c no.29/2o24 not reflected in annex.1.
52	D-ABLAPL/3567/2025	JNYANANANDA PANDA	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age not reflected in V.nama.
53	D-ABLAPL/3569/2025	BIBHUDATTA PANDA	2025-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.11 not neatly legible. 2..Petition not correctly addressed to Honorable Court
54	D-CONTC/4548/2025	ADV	2025-02-04	THIS CONTC IS A PREMATURE ONE
55	D-TRP(C)/4785/2025	RAJIB LOCHAN PATNAIK	2025-02-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
56	D-WP(C)/4748/2025	PRAMOD KUMAR ROUT	2025-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-CONTC/4530/2025	ADV.	2025-02-04	1.Reference certificate not furnished.2.vakalatnama not filed but wrongly mentioned in the index.3.paragraphs not correctly mentioned in the declaration part of the affidavit.
58	D-CRLA/990/2025	BHABANI SANKAR MISHRA	2025-02-04	The name of the victim be redacted at para 2 page 2
59	D-TRP(C)/4579/2025	AMITABH MISHRA	2025-02-04	Nomenclature not correctly furnished in the Index and Copy of power of attorney holder not filed

60	D-WP(C)/4735/2025	DOLAGOBINDA MOHAPATRA	2025-02-04	30-OTHER DEFECT (IF ANY) The name of the petitioners in affidavit of writ petition and I.A. not correctly furnished.
61	D-OTAPL/4707/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-02-04	1.Addressed to the Honble court not correctly furnished in the OTAPL petition.
62	D-OTAPL/4755/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Addressed of The Honble C.J. not correctly furnished.
63	D-WP(C)/4726/2025	SUKANTA KUMAR MISHRA	2025-02-04	Petition not correctly addressed to Honorable Court
64	D-WP(C)/4727/2025	SUKANTA KUMAR MISHRA	2025-02-04	30-OTHER DEFECT (IF ANY) 1. Petition not correctly addressed to Honorable Court. 2. Annexure-4 is not attested as true copy.
65	D-CRLMC/3479/2025	SAHIL KUMAR NAIR	2025-02-04	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Prayer not mentioned in the petition copy.
66	D-CONTC/4575/2025	ADV.	2025-02-04	NOT PROPERLY ADDRESS TO THE HONBLE COURT
67	D-CONTC/4536/2025	ADV.	2025-02-04	1. Vakalatnama not filed but wrongly mentioned in the index.2 paragraphs not correctly mentioned in the declaration part of the affidavit.3.Reference certificate not furnished
68	D-CONTC/4526/2025	ADV.	2025-02-04	1. Reference certificate not furnished.2. Date of order mentioned on the top of the cause title and in index is wrong.3.Vakalatnama not filed but wrongly mentioned in the index
69	D-WP(C)/4724/2025	PRAFULLA CHANDRA ACHARYA	2025-02-04	1.Subject Code Not Furnished .
70	D-ABLAPL/3480/2025	KISHORE CHANDRA KAR	2025-02-04	.Petition not correctly addressed to Honorable Court
71	D-ABLAPL/3483/2025	PVS NANAJI ACHARY	2025-02-04	1-COURT FEE IS DEFICIENT. 1.Rs 3.00 to be paid. 2..Petition not correctly addressed to Honorable Court
72	D-ABLAPL/3530/2025	SANTOSH KUMAR DASH	2025-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
73	D-ABLAPL/3535/2025	PRAMOD KUMAR MISHRA	2025-02-04	14-NOT PROPERLY INDEXED. Page marked not correctly furnished.
74	D-CRLMP/228/2025	GANESH PRASAD SAMAL	2025-02-04	.IN CAUSE TITLE DISTRICT OF OPP.NO.4 IS WRONG.
75	D-ABLAPL/3533/2025	SANTOSH KUMAR DASH	2025-02-04	Name of P.S.and No of P.S. and G.R.in Cause Title,Petition and Prayer not tally with F.I.R. copy.
76	D-BLAPL/3516/2025	SANGRAM KUMAR DAS	2025-02-04	1.As per cause title nomenclature of Lower court not tally with under Annex-2 at page

				no.14.
77	D-WP(C)/4638/2025	SANTOSH KUMAR DWIVEDY	2025-02-04	Annexure 5 not reflected in petition.
78	D-WP(C)/4734/2025	SUKANTA KUMAR MISHRA	2025-02-04	Petition not correctly addressed to Honorable Court
79	D-WP(C)/4736/2025	SUKANTA KUMAR MISHRA	2025-02-04	Petition not correctly addressed to Honorable Court
80	D-CRLMC/3485/2025	ASUTOSH TRIPATHY	2025-02-04	30-OTHER DEFECT (IF ANY) Name of lower court not correctly furnished in cause title and petition.
81	D-WP(C)/4762/2025	SUKANTA KUMAR MISHRA	2025-02-04	Petition not correctly addressed to Honorable Court
82	D-WA/51516/2024	ARUN KUMAR ROUT	2025-02-04	Put up for SR after filing of Being aggrieved Ground and Certified copy impugned order.
83	D-BLAPL/3575/2025	SIDDHANT SARANGI	2025-02-04	Age of Petitioner no-3 not mentioned in Cause Title.
84	D-BLAPL/3641/2025	AKSHAYA KUMAR SAHOO	2025-02-04	Paragraphs mentioned in the Declaration is incorrect.
85	D-BLAPL/3658/2025	PRAJIT KUMAR PRADHAN	2025-02-04	1. As per F.I.R.,in Industrial P.S.(NISA) does not tally with Synopsis and petition
86	D-BLAPL/3642/2025	SOMA PATNAIK	2025-02-04	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of month not correct in assessment slip.2. paragraphs not correct declaration of affidavit and sl.nos. of petition not proper.
87	D-BLAPL/3660/2025	JYOTIRMAYA SAHOO	2025-02-04	1. As per No.Of F.I.R. and G.R. Case under Annexure-1 and 2 does not tally with Synopsis.
88	D-BLAPL/3652/2025	TUKUNA KUMAR MISHRA	2025-02-04	1. As per index annex.2 not reflected in the petition. 2. Annex. not furnished in page no.12.
89	D-BLAPL/3538/2025	AMULYA RATNA PANDA	2025-02-04	30-OTHER DEFECT (IF ANY) Fathers name not tally with rejection order and cause title.
90	D-BLAPL/3553/2025	SURYAKANTA DWIBEDI	2025-02-04	30-OTHER DEFECT (IF ANY) 1. Honble Court not tally with Rejection order and cause title. 2. Page marking not tally with Index and book mark.
91	D-WP(C)/4721/2025	SUKANTA KUMAR MISHRA	2025-02-04	Page 58 and 59 not neat and legible. 2..Petition not correctly addressed to Honorable Court
92	D-CONTC/4613/2025	DWARIKA PRASAD MOHANTY	2025-02-04	1. Code Wrongly indicated 2.Reference certificate not furnished, 3.Paragraph nos. of the petition not in proper number
93	D-RPFAM/4712/2025	BISWARANJAN DALAI	2025-02-04	page -20 not filed
94	D-WP(C)/4772/2025	AMITAV TRIPATHY	2025-02-04	Page 59 not neat.
95	D-ABLAPL/3671/2025	BIKRAM CHANDRA GHADEI	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no.3 not executed vakalatanama and instead one Mukesh Mahanand executed V.nama whose name is in the FIR

96	D-CRLA/3558/2025	BIKASH CHANDRA PARIJA	2025-02-04	The name of the father of the victim be deleted from the petition and put up for S.R.thereafter
97	D-WP(C)/4682/2025	RAGHUNATH BISWAL	2025-02-04	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date mentioned under annexure-6 not tally with the Book mark index and index of the writ petition. 2. I.A.petition not correctly addressed to the Honorable court. 3. paragraphs not correctly mentioned in the declaration part of the affidavit in the I.A. petition.4.Petition not correctly addressed to Honorable Court
98	D- ABLAPL/3648/2025	RAKESH BEHERA	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner No.2 on V.nama does not tally with cause title.
99	D- ABLAPL/3646/2025	ATUL TRIPATHY	2025-02-04	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. G.R.Case no. not mentioned in the petition.
100	D- ABLAPL/3585/2025	DEEPAK KU SAHOO	2025-02-04	Page no 13 and 14 not proper arranged.
101	D- ABLAPL/3607/2025	JAYAKRISHNA MOHAPATRA	2025-02-04	Page 6 not marked.
102	D- ABLAPL/3572/2025	DR. SIMANCHALLA RANJIT	2025-02-04	.Subject Code incorrectly Mentioned
103	D-WP(C)/4731/2025	SUKANTA KUMAR MISHRA	2025-02-04	.Petition not correctly addressed to Honorable Court
104	D-WP(C)/4792/2025	ABHAY KHANDELWAL	2025-02-04	1. Serial No 22 and 23 mentioned in(Ground F) page 11 is not necessary. 2. Annexure-4 (page 26 to 28) is not attested.
105	D-WP(C)/4685/2025	RAGHUNATH BISWAL	2025-02-04	1. I.A. petition not correctly addressed to the Honorable court.2. Paragraphs not correctly mentioned in the declaration part of the affidavit. 3..Receipt Showing Serv.copy To cg not Filed. 4..Petition not correctly addressed to Honorable Court
106	D-WP(C)/4728/2025	RAGHUNATH BISWAL	2025-02-04	20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D- CONTC/4614/2025	ADV.	2025-02-04	Cause Title Not correctly addressed
108	D-WP(C)/4462/2025	LINGARAJ DASH	2025-02-04	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 35 not legible.
109	D-WP(C)/4738/2025	SUKANTA KUMAR MISHRA	2025-02-04	1.Petition not correctly addressed to Honorable Court 2. Date mentioned in Annexure-9 does not tally with the Index.
110	D- RPFAM/4699/2025	SURYAKANTA DWIBEDI	2025-02-04	Code Not indicated

111	D-WP(C)/4643/2025	BIJAYA KUMAR BEHERA 1	2025-02-04	1. Judgement dtd.12-2-2024 passed in L.A.R. NO.30/2019 to be filed.2. page no. 11 not partially neat.
112	D-CRLMC/3563/2025	BHABANI SANKAR MISHRA	2025-02-04	1.This case related to Sexual offence the name of the victim victim father and address deleted from the petition as per the standing order 3/2024 and put for SR thereafter.
113	D-ABLAPL/3632/2025	BIBHUTI RANJAN MOHANTY	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Complete address of the petitioner not furnished in V.nama.
114	D-CRLMC/1156/2025	S.S.RAO	2025-02-04	1. Age and Father name not furnished on petitioner no.2 in cause title
115	D-ABLAPL/3638/2025	BIKRAM CHANDRA GHADAI	2025-02-04	As per standing or.no.3 dtd.9-7-2024, name of the prosecutrix shall not be reflected in the petition , then S.R. will be made.
116	D-CRLMC/3324/2025	UDIT RANJAN JENA ,A.G.A	2025-02-04	14-NOT PROPERLY INDEXED. 1. Annexure-3 not properly indexed and page marked. 2..Petition not correctly addressed to Honorable Court
117	D-CRLMC/3486/2025	SARADA PRASAD DASH	2025-02-04	1.Copy of Judgement dtd.12-2-2024 passed in L.A.R. NO.30/2019 to be filed.2. As perL.C.order and affidavit, father of the petitioner is dead but not furnished in cause title and V.nama.
118	D-CRLMC/287/2025	CHANDAN SAMANTARAY	2025-02-04	1.Petition not correctly addressed to Honorable Court 2.Certified copy of annex-1 not filed.
119	D-ABLAPL/3629/2025	PRASANT KUMAR SAHOO	2025-02-04	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Counsel not furnished his full name in V.nama and all so age of the petitioner not furnished.
120	D-WP(C)/4739/2025	DOLAGOBINDA MOHAPATRA	2025-02-04	1.Date mentioned in the annexure-7 does not tally with the Index
121	D-CONTC/4642/2025	ADV.	2025-02-04	NOT CORRECTLY ADDRESSED.
122	D-MACA/4695/2025	ADAM ALI KHAN	2025-02-04	Statutory Deposit Not Made
123	D-CONTC/4646/2025	ADV.	2025-02-04	NOT CORRECTLY ADDRESSED 2. DATE OF DISPOSAL GIVEN AT PG.NO.6 SEEMS TO BE WRONG, (ii)ANXS ARE NOT PROPERLY MARKED AND ANX.B PAGE MARKED INCORRECTLY.
124	D-WP(C)/4687/2025	NIRANJAN LENKA	2025-02-04	Age of the petitioner as mentioned in the affidavit not tally with the cause title of the writ petition and in the vakalatnama
125	D-CRLREV/3637/2025	BYOMOKESH SAHOO	2025-02-04	IDENTITY OF VICTIM BE NOT DISCLOSED.
126	D-CRLA/3268/2025	SOUBHAGYA KUMAR DASH	2025-02-04	1. Period of Delay 25 Days 2. AU FEE Rs .18 .15 paise not paid on c .copy of T .C judgement filed under annexure -2 . 3. Vakalatnama properly stamped, Executed and accepted -- Yes , but the same be kept in aseal cover

				,because it is executed by victim /appellant . 4. Provision of Law Furnished wrongly . 5. J .R case furnished in paragraph -1 of appeal memo is not correct .
127	D-ABLAPL/3615/2025	SANJEEV UDGATA	2025-02-04	14-NOT PROPERLY INDEXED. 1. Synopsis and date chart not filed and not mentioned in index and Book mark. 2..Petition not correctly addressed to Honorable Court
128	D-CRLREV/3594/2025	PRASANTA KUMAR DAS	2025-02-04	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 98 days
129	D-CONTC/4649/2025	ADV.	2025-02-04	1.Addressed to Honorable Court Is Wrong.
130	D-BLAPL/3677/2025	SURYAKANTA DASH	2025-02-04	1.Serial number paragraphs not correctly mentioned declaration .
131	D-BLAPL/3681/2025	BYOMOKESH SAHOO	2025-02-04	1.Provision of law not correctly furnished.
132	D-BLAPL/3657/2025	SMRUTI RANJAN ROUT	2025-02-04	1. In the name lower does not tally cause title as well as Annexure 2 .
133	D-WP(C)/4652/2025	BIJAYA KUMAR BEHERA 1	2025-02-04	I.Petition not correctly addressed to Honorable Court 2.. Page nos. 15 and 16 not properly arranged
134	D-WP(C)/4654/2025	MANOJ OJHA	2025-02-04	1. Notice dated not correctly furnished in Sl.nos.5 and 7 in Index page. 2. Annexure number not correctly furnished in prayer of the petition. 3. Page no.10 annexure -1 not exhibited. 4. Nomenclature not furnished in V.nama.
135	D-BLAPL/3664/2025	PRASANTA KUMAR NANDA	2025-02-04	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs mentioned in the Declaration is not Correct.
136	D-WA/4602/2025	SUBAS CHANDRA DAS	2025-02-04	1. Period of Delay 191 DAYS 2. NOT PROPERLY ADDRESS TO THE HONBLE COURT

DEFECTIVE REPORT**LIST****DEFECTIVE REPORT OF 04-02-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/22/2021	CMAPL/22/2021	BIKRAM PRATAP DAS	OTHERS. DELAY OF 1946 DAYS OTHERS. COPY OF ORDER DTD 31.8.15 IN CONNECTED MACA NOT FILED OTHERS. MATTER NOT CORRECTLY FURNISHED IN THE 1ST PAGE